

Sl.No.	Name of Airport	Sl.No.	Name of Airport
29.	Jalgaon	52.	Lilabari*
30.	Kolhapur	53.	Rupsi
31.	Nanded	54.	Tezpur*
32.	Ozar (Nasik)	55.	Hissar
33.	Allahabad*	56.	Kargil
34.	Hubli*	57.	Kishangarh
35.	Ambikapur	58.	Uterlai
36.	Bilaspur	59.	Pithoragarh
37.	Raigarh	60.	Aligarh
38.	Jeypore	61.	Azamgarh
39.	Jharsuguda	62.	Bareilly
40.	Rourkela	63.	Chitrakoot
41.	Utkela	64.	Hindan
42.	Burnpur	65.	Jhansi
43.	Neyveli	66.	Moradabad
44.	Mithapur	67.	Muirpur
45.	Solapur	68.	Shravasti
46.	Darbhanga	69.	Koppal
47.	Bokaro	70.	Kannur
48.	Dumka	71.	Tanjore
49.	Passighat	72.	Veilore
50.	Tezu	73.	Keshod
51.	Jorhat*		

Advance intimation of cancellation of flight

1611. DR. L. HANUMANTHAI AH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware that passengers are not informed by airlines about flight cancellation well in advance and they are put into great hardship at last minutes of travel;

(b) if so, the details thereof;

(c) how many such cases of cancellation of flights causing hardship to passengers were reported during the last three years;

(d) the details thereof, year-wise and airline-wise;

(e) whether Government is taking any measures to prevent such incidents and make air travel comfortable for all air passengers; and

(f) if so, the details of measures being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) In order to reduce inconvenience caused to the passengers as a result of the cancellations of the flights on which they are booked for travel, under the provision of the prevailing regulation, airline shall inform the passengers of the cancellation at least two weeks before the scheduled time of departure and arrange alternate flight/refund as acceptable to the passenger. Aggrieved passengers are free to take up their grievance with Directorate General of Civil Aviation (DGCA) and at Air Sewa, which are taken up with the concerned airlines for redressal in a time-bound manner.

(c) and (d) As reported by the airlines, as a part of monthly submission of traffic data, airline-wise details in respect of cancellation of flights due to various reasons, number of passenger affected and compensation provided, for the period 2015, 2016, 2017 and current year (up to June) is given in the Statement (*See below*).

(e) and (f) In order to facilitate the passengers in case of cancellation, delay and denied boarding, DGCA has issued a Civil Aviation Requirements (CAR), Section 3, Series M, Part IV titled as "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights".

Statement

Details of cancellation of flights due to various reasons, number of passengers affected and compensation provided for the period 2015, 2016, 2017 and current year (up to June)

Airlines	Cancellation	Pax Effectd	Compensation (in lakhs)
2015			
Air India	1363	50422	286.52
Jet Airways and JetLite	1012	28315	63.08
Spicejet	679	20233	14.96

Airlines	Cancellation	Pax Effectuated	Compensation (in lakhs)
Go Air	315	1136	-
IndiGo	823	-	-
Air Costa	585	8117	96.03
Air Asia	46	3475	13.05
Vistara	36	939	11.46
Trujet	122	166	-
Air Deccan	-	-	-
Air Odisha	-	-	-
TOTAL	4981	112803	485.1
2016			
Air India	1083	41676	192.03
Jet Airways and JetLite	1124	18587	83.91
Spicejet	454	30476	96.10
Go Air	204	552	-
IndiGo	2027	11120	1.34
Air Costa	637	10656	142.63
Air Asia	164	1128	30.68
Vistara	49	2983	21.13
Trujet	580	785	12.08
Air Deccan	-	-	-
Air Odisha	-	-	-
TOTAL	6322	117963	579.89
2017			
Air India	1427	35925	190.42
Jet Airways and JetLite	870	18071	29.90
Spicejet	568	39149	230.30
Go Air	331	3422	-
IndiGo	1934	52489	4.88
Air Costa	32	1595	43.55
Air Asia	44	2646	45.25

Airlines	Cancellation	Pax Effected	Compensation (In Lakhs)
Vistara	109	8618	7.05
Trujet	415	4870	73.51
Air Deccan	1	-	-
Air Odisha	-	-	-
TOTAL	5731	166785	624.86
Year 2018 (upto June)			
Air India	922	24104	100.84
Jet Airways and JetLite	442	7902	3.66
Spicejet	274	15305	88.41
Go Air	265	1093	-
IndiGo	1889	110576	5.01
Air Costa	-	-	-
Air Asia	32	2028	19.06
Vistara	57	7092	16.99
Trujet	45	1196	27.36
Air Deccan	297	687	15.05
Air Odisha	420	401	8.18
TOTAL	4643	170384	284.57

Measures to boost revenue by Air India

1612. SHRIMATI VIJILA SATHYANANTH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India will look at ways to boost its revenue through a slew of measures such as increasing ancillary and cargo earnings as well as rationalising catering;

(b) whether it is also a fact that Air India has been losing its domestic and international market share over the past few years;

(c) whether it is also a fact that better marketing as well as simpler procedures for cargo services had helped the airlines; and

(d) if so, the details thereof?